

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).19422/2012

YOGENDRA KUMAR

Petitioner(s)

VERSUS

U.P.AVAS EVEM VIKAS PARISHAD & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 17/01/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr Neel Kamal Mishra, Adv.
Mr. Harish J. Jhaveri, Adv.

For Respondent(s)

Mr. Vishwajit Singh, Adv.

UPON hearing counsel the Court made the following
O R D E R

Service report in respect of respondent No.2 is awaited.
Counter affidavit on behalf of respondent Nos. 1 and 4 has already
come on record.

Respondent No.3 is reported to be duly served through post but none
appeared.

List again on 7.2.2013.

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|(M.A.SAYEED)
|REGISTRAR

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